

DIVISION BENCH
COURT - II

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/30(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

| | |
|------------------|--------------------------------|
| IN THE MATTER OF | BIP DEVELOPERS PRIVATE LIMITED |
| UNDER SECTION | SEC. 230-232, SEC 234 |

Appearance (via video conferencing/physically)

Mr. Soorjya Ganguli, Adv.] For the Applicant
Ms. Kiran Sharma, Adv.]
Ms. Akshita Bohra, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **8th August, 2024**.

**Anamitra Pal
Court Officer**